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Title: Regarding monitoring of private medical colleges in the country.

SHRI V. ELUMALAI (ARANI): I am thankful to you, Madam Speaker, for calling me to speak on a matter of urgent public importance during Zero Hour.

Currently, the country has nearly 200 private medical colleges across the country. Most of them are recognized or approved by the Medical Council of India (MCI). Though the rules and regulations of the MCI are of high standards yet most of the private medical colleges are not following the norms of such approvals in its true spirit. Most of the private medical colleges are showing dummy patients during the MCI inspection. Outpatients and inpatients documents do not match with the reality.

So, I would request the Government to take action in this regard. There are reports that many private medical colleges are running without the approval of the MCI, and in some cases, it has been learnt that approved form of the MCI had been obtained by making forged documents. But my cause of worry is that in the event of any private medical colleges being found unfit to run the medical college by the MCI, and with the ultimate cancellation of revocation of approval of such medical colleges, what would happen to the future of the medical students studying in such private medical colleges?.

I would, therefore, urge upon the Government to instruct the MCI to follow strictly the MCI norms for granting approvals to any private medicate colleges.

Thank you.

HON. SPEAKER:

Dr. K. Kamraj is permitted to associate with the issue raised by Shri V. Elumalai.